Email

Email

Notice regarding postponement of Delhi Judicial Service Preliminary Examination-

From : Pankaj Kumar <arexam-judicial.dhc@gov.in> Subject : Notice regarding postponement of Delhi Judicial Service Preliminary Examination-2023 To : RAM SINGH <pdj-south@ddc.nic.in>, Ashok Chandra Dhyani <pdj-southeast@ddc.nic.in>, familycourtsdwarkanazarat@gmail.com, Vijay Verma <pdj-central@ddc.nic.in>, ARIJIT CHAKRABORTY <admneast.kkd.ddc@gov.in>, Secretariat to Pr Distt and SJ <pdj-southwest@ddc.nic.in>, Sushil Kumar <admnddc@gov.in>, VIKAS BHARDWAJ <pdjwest@ddc.nic.in>, Lakpa Tshering Tamang <djnd.ddc@gov.in>, KULVEER KUMAR <pdjnorthwest@ddc.nic.in>, KARAN KAPOOR <judicialnt.ddc@gov.in>, ANJU BAJAJ CHANDNA <pdjracc@ddc.nic.in>, Amit Kumar Sharma <admnne.ddc@gov.in>, Viresh Panwar <pdjeast@ddc.nic.in>, Ram Janma Prasad <pdjnorth@ddc.nic.in>, Lakpa Tshering Tamang <pdjnewdelhi@ddc.nic.in>, NITIN ARORA <pdjnortheast@ddc.nic.in>

Sat, Nov 18, 2023 11:41 AM @1 attachment



Sir/Madam,

Enclosed please find herewith scanned copy of the letter dated 17.11.2023 along with the Notice postponing the date of Delhi Judicial Service Preliminary Examination-2023 from 10.12.2023 to 17.12.2023.

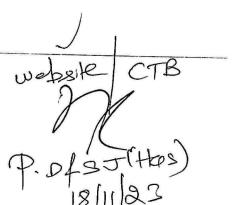
You are requested to give wide publicity to the Notice in terms of the contents of the letter, which are self-explanatory.

Regards,

(Pankaj Kumar) Deputy Registrar Delhi High Court

Letter to Principal District & Session Judges..pdf 97 KB

https://email.gov.in/h/printmessage?id=8401&tz=Asia/Kolkata&xim=1



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High Court Of Delhi, New Delhi (Examination Cell-DHJS & DJS)

<u>OUT TODAY</u> MOST IMMEDIATE

No.F.1/JEC/EC-2/DJSE/2023 136

Dated 17th November, 2023

From:

The Registrar General High Court of Delhi New Delhi

To:

- 1. All the Principal District & Sessions Judges, Delhi.
- 2. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.

Sub: Notice w.r.t Delhi Judicial Service Examination 2023.

Sir/Madam,

In continuation of Letter No. 131 dated 06.11.2023 with respect to Delhi Judicial Service Examination 2023, please find enclosed herewith a copy of the Notice dated 17.11.2023 rescheduling the date of Delhi Judicial Service Preliminary Examination-2023 from 10.12.2023 to 17.12.2023. It is requested that the same may kindly be given wide publicity and be also displayed on the Notice Board of your District Court. It is further requested that the copy of the said Notice may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation.

Yours faithfully, (Kanwal Jee Arora) **Registrar General**

Encl.: As above.

HIGH COURT OF DELHI : NEW DELHI

DELHI JUDICIAL SERVICE EXAMINATION - 2023

NOTICE

Dated:17.11.2023

It is hereby informed that the Delhi Judicial Service Preliminary Examination-2023 which was scheduled to be conducted on 10.12.2023, would now be conducted on 17.12.2023.

Candidates are advised to check the website of this Court on regular basis for further updates.

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Sd/-(KANWAL JEET ARORA) REGISTRAR GENERAL

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